

DIVISION BENCH
COURT - II

O-228

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

CP/208(KB)2023

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI ARVIND DEVANATHAN**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 06TH NOVEMBER, 2023, 10:30 A.M

IN THE MATTER OF	DR. KANCHAN KUMAR DHARA VS NIRNOY HOSPITAL PRIVATE LIMITED
UNDER SECTION	SEC. 213 SEC. 241(1) SEC. 242(4) SEC. 244(1)

Appearance (via video conferencing/physically)

Mr. Ratnanko Banerji, Sr. Adv.] For R-1 & R-2
Mr. S. Mitra, Adv.
Mr. A. Chatterjee, Adv.

Mr. Joy Saha, Sr. Adv.] For R-3 to R-6
Mr. S. Chatterjee, Adv.
Mr. R. Das, Adv.

ORDER

1. Ld. Sr. Counsel for the parties present.
2. The Reply Affidavit, if any, be furnished before the next date of hearing.
3. It is alleged that a sum of Rs. 3 Crores has been siphoned off. It is submitted that no application is still in place.
4. A report to that effect shall be furnished at the earliest.
5. Post this matter on **29.11.2023**.

**Arvind Devanathan
Member (Technical)**

**Bidisha Banerjee
Member (Judicial)**